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WP-40393-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 6th OF JANUARY, 2026

WRIT PETITION No. 40393 of 2025

BRIJKISHOR SONI

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

.....
Appearance:

Shri Mohan Lal Sharma - Advocate for Petitioner.

Dr. S.S. Chauhan - Government Advocate for Respondents/State.

Shri Qasim Ali - Advocate for Respondent No.6 and 7.

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ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel for petitioner seeks leave to withdraw the petition.

Petition is dismissed as withdrawn.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE

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